

the Retail Level with effect from 26th June, 2010. Since then, the OMCs take appropriate decision on the pricing of Petrol in line with the international oil prices and market conditions. Even after implementation of the market-determined pricing, OMCs have been making revision in price of Petrol in a guarded manner, at times, absorbing a part of under-recovery themselves. Indian Oil Corporation Limited (IOCL) has reported that based on Refinery Gate Prices (RGP) effective 16.8.2012, their under-recovery on sale of Petrol is Rs. 3.85 per litre.

(d) and (e) In order to insulate the common man from the impact of rise in international oil prices and the domestic inflationary conditions, the Government continues to modulate the Retail Selling Price (RSP) of Diesel, PDS Kerosene and Domestic LPG resulting in incidence of under-recovery to the OMCs. The OMCs have incurred under recovery of Rs. 1,38,541 crore during 2011-12 and Rs. 47,811 crore during first quarter of the current financial year. Based on the Refinery Gate Price effective 16.8.2012 for Diesel and 1.8.2012 for PDS Kerosene and Domestic LPG OMCs are incurring under-recovery of Rs. 13.76 per litre on the sale of Diesel, Rs. 28.54 per litre on PDS Kerosene and Rs. 231.00 per 14.2 kg cylinder of Domestic LPG.

Different prices of diesel to mitigate loss of OMCS

†2589. SHRI DHARMENDRA PRADHAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that consumption of diesel in the country has increased by 7.8 per cent in 2011-12 as compared to the year 2010-11;

(b) if so, whether Government is considering to fix the different prices of subsidized diesel and the diesel used in vehicles to curb and control increasing consumption of diesel;

(c) if so, the details thereof; and

(d) the details of loss incurred by oil companies on the sale of diesel?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH) : (a) The details of consumption and growth of Diesel during the last two years is given below:

† Original notice of the question was received in Hindi.

	2010-11	2011-12 (Prov.)
Consumption (TMT)	60071	64742
Growth (%)	6.8	7.8

(b) and (c) In view of the uniform pricing of Diesel (HSD) except for local levies, subsidy on Diesel is available to all sectors of consumption.

The Ministry of Petroleum & Natural Gas (MoP&NG) in its Budget Proposal to the Ministry of Finance had proposed to levy additional excise duty on Diesel cars. Subsequently, MoP&NG has also written to the Ministry of Finance for levying additional excise duty on Diesel cars.

(d) The details of under-recovery incurred by the OMCs on sale of Diesel during the years, 2010-11, 2011-12 and 2012-13 (1st Quarter) is given below:

Year	2010-11	2011-12	2012-13 (1st quarter)
Under-recovery* (Rs. crore)	34706	81192	29042

*Gross under-recovery incurred before Government assistance and upstream discount.

The OMCs are currently incurring under-recovery of Rs. 13.76/Litre on sale of Diesel (based on refinery gate price effective 16.8.2012 at Delhi).

Implementation of fire safety standards

2590. SHRI ARVIND KUMAR SINGH :

SHRIMATI KUSUM RAI :

SHRI PRABHAT JHA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether new fire safety standards for oil companies had been notified in November, 2010 after two major fire incidents which claimed many lives and resulted in loss of thousands of crores of property and oil;

(b) if so, the details thereof;

(c) whether these norms have been introduced and implemented in all public sector oil companies;